

**NATIONAL COMPANY LAW TRIBUNAL
KOCHI BENCH**

**CORAM: SHRI P. MOHAN RAJ, HON'BLE MEMBER (JUDICIAL)
SHRI SATYA RANJAN PRASAD, HON'BLE MEMBER (TECHNICAL)**

PETITION No./IA No.	IA(IBC)/203/KOB/2022 in CP(IB)/18/KOB/2021
SECTION	106 OF IBC R/W 105 IBC
NAME OF PARTIES	JM FINANCIAL ASSET RECONSTRUCTION COMPANY LTD V/S KORAH JOHN & ANOTHER
PETITIONERS ADVOCATE/ PROFESSIONAL	MADHU RADHAKRISHNAN, NELSON JOSEPH, DEEPAK ASHOK KUMAR
RESPONDENTS ADVOCATE/ PROFESSIONAL	A KEVIN THOMAS & NIDHI SAM JOHN (R2)

Office
Notes

Video Conference

22nd Sept 2022

O R D E R

IA(IBC)/203/KOB/2022

Learned counsel Mr. Madhu Radhakrishnan appears for the applicant. RP is represented by learned counsel Mr. Kevin Thomas. Learned RP Mr. Francis Mathew is also present in person. Learned counsel Mr. Arjun R Naik appears for R1 submits that the application has not been served on R1. Applicant is directed to serve a copy of the application on R1 by today itself. On receipt of application R1 shall have 10 days' time to file reply affidavit. Copy thereof shall be served on the learned counsel on record ^{for} of the applicant. Reply of R2 is already on record.

List the matter for further consideration on 21.10.2022.

Sd /-

**Satya Ranjan Prasad
Member (Technical)**

Sd /-

**P. Mohan Raj
Member (Judicial)**